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O.A.426/2009

21.2.13 ✓

Hon'ble Justice Sri Alok Kumar Singh, Member (J)  
Hon'ble Sri D. C. Lakha, Member (A)

For applicant None.  
For respondents Sri B. B. Tripathi.

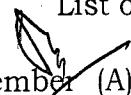
M.A. 347/13: This application has been moved by the respondents for listing. It is said that CA has been filed on 14.2.13 vide M.P. No. 268/13. It is on record.

The perusal of the order sheet shows that this O.A. was being processed before the Registry and the last order passed by the Deputy Registrar dated 18.5.10.

Let the Deputy Registrar submit explanation as to why it was kept in hibernation for the last more than 2 1/2 years.

RA, if any, may be filed before the next date.

List on 30.4.13.

  
Member (A)

  
Member (J)

vidya

30.4.2013 ✓

Due to Sad Demise of Sri A. N. Pandey M.A.

The Case is adjourned to 12.7.2013.

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17.7.13

Hon'ble Sri D. C. Lakha, M(A)

Hon'ble Sri Navneet Kumar, M(A)

None for the applicant

Sri B. B. Tripathi for respondents.

Even on 21.2.13, the applicant remained unrepresented. It seems that applicant is not interested to pursue the matter. Hence dismissed as default and non-prosecution.

W  
m (A)

HUSI

D  
m (A)